

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/12/2018

O.A./260/28/2012

DR DAMBARUDHAR SAHU

-V/S-

M/O ENVIRONMENT AND FORESTS

ITEM NO:38

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.J.Pal

Notes of The Registry	Order of The Tribunal		
	None appears for the applicant. Mr.J.Pal, Id. counsel for the respondents is present. 2. Vide order dated 6.12.2018, last opportunity was granted to the applicant to appear and plead this case. Inspite that no one appeared on behalf of the applicant today. 3. The OA is dismissed in default. There will be no order as to costs. <table><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		

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